

1	2	3	4	5	6
15.	Meghalaya	350	50	358	220
16.	Mizoram	1348	847	1348	-
17.	Nagaland	596	977	596	-
18.	Orissa	9985	15656	9985	8462
19.	Punjab	3870	3324	3870	1125
20.	Rajasthan	10813	9830	10813	1965
21.	Sikkim	184	156	184	0
22.	Tamilnadu	16082	20940	16082	4178
23.	Tripura	1689	2680	1689	921
24.	Uttar Pradesh	63649	62394	63649	38629
25.	West Bengal	17421	20711	17421	10474
26.	A&N Islands	476	448	476	39
27.	Daman & Diu	30	145	30	75
28.	D&N Haveli	25	95	25	12
29.	Lakshadweep	4	11	4	12
30.	Pondicherry	184	356	184	-
Total		303821	281874	303821	199660

Off-Shore Divers on Strike

845. SHRI L. RAMANA : Will the PRIME MINISTER be pleased to state :

(a) whether the off-shore divers working for ONGC have threatened to go on strike;

(b) if so, the detail of their demands; and

(c) the reaction of the Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :
(a) Bharatiya Gotakhor Sangh, an Association representing divers employed by a contractor engaged by ONGC Ltd., has raised certain issues with the Corporation and has stated that in case proper action was not taken to rectify the same, the Association would be forced to give a call for strike.

(b) (i) Direct employment for divers and technicians;

(ii) Deboarding of foreign divers engaged by the contractor from the vessels deployed by the contractor and deportation of such foreign divers from the country;

(iii) Strict adoption of international safety norms relating to diving; and

(iv) Ensuring payment of unpaid wages of divers by the contractor.

(c) Services of divers through contractor are obtained

on contract by ONGC Ltd., strictly based on need. The Corporation ensures that various terms of the contract agreement entered into with the contractor, including strict compliance of international safety norms and payment of wages by the contractor to his employees, are followed by the contractor.

Public Sector Oil Companies

846. SHRI SANAT MEHTA : Will the PRIME MINISTER be pleased to state :

(a) the target fixed and achievements made with respect to exploratory drilling and development drilling by various Public Sector Oil Companies during 1995-96 and 1996-97;

(b) the names of the sites where both kinds of drilling have been carried out during the last two years;

(c) whether target fixed has been achieved; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) :
(a) The targets and achievements of ONGC and OIL, the two Public Sector Undertakings, in respect of exploratory and development drillings metrage during the years 1995-96 and 1996-97, are given in the Statement enclosed.

(b) The information is being collected and will be laid on the Table of the House.